CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1928/2000

New Delhi this the 20th day of September, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI M. P. SINGH,     MEMBER (A)


Soran Singh S/O Nand Ram,
R/O Vill. Tejalheda,
Parganapur Chhapar,
Distt. Muzaffar Nagar,
Uttar Pradesh.                         ... Applicants

( By Shri G.D.Rustagi, Advocate )

-versus-

1.    Union Public Service Commission
      throrugh its Secretary,
      Dholpur House,
      Shahjahan Road,
      New Delhi.

2.    Central Bureau of Investigation
      through its Director,
      North Block,
      New Delhi.                       ... Respondents


O R D E R  (ORAL)

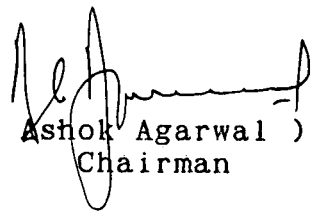Shri Justice Ashok Agarwal :

Applicant  who  belongs to the OBC category had
applied for being recruited/appointed to the post of
Senior  Public  Prosecutor.  As many as 107 candidates
belonging  to  OBC had applied for one vacancy of  the
post  of  Senior Public Prosecutor reserved  for  OBC.
The  Union  Public Service Commission, in view of  the
large  number  of candidates who had applied,  adopted
the  criteria of short-listing whereby they decided to
call only such candidates who had at least 18 years of
experience  at  the Bar in conducting criminal  cases.
As  a  consequence  of  the  aforesaid  short-listing
criteria 14 OBC candidates were invited for interview.
Applicant  having  possessed  only  16-1/2  years'
experience  was  thus  eliminated in the  criteria  of
short-listing.   In the interview of the aforesaid 14

OBC candidates, none was found eligible. As far as applicant is concerned, there can be no valid grievance on his part as he has been eliminated in the short-listing criteria which is a well-known and well-established criteria to be adopted in cases where applicants are far too many as compared to the number of vacancies. Merely because not a single candidate from the OBC has been selected, does not justify applicant to pursue the present OA.

2.   Present OA, in the circumstances, we find is devoid of merit and the same is summarily rejected.

( M. P. Singh )
Member(A)

( Ashok Agarwal )
Chairman

/as/